

(10)



NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/673/(IB)/2017
NAME OF THE PETITIONER(S) : INDIAN BANK
NAME OF THE RESPONDENT(S) : CONSOLIDATED INTERIORS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ADITI ASTOK	FINANCIAL CREDITOR PETITIONER.	
2.	S. KARTHIKEI BALAN PREETHI ARASU	CORPORATE DEBTOR ADVOCATE	

ORDER

Counsel for the Applicant present. Counsel for the Respondent also present and filed vakalat and counter. Counsel for both the parties prayed time for making submissions. At request of both the parties, time is enlarged. Put up on 09.01.2018 at 10.30 A.M.

-sd/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

ghk